

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2015 &
IA NO. 1440 OF 2018**

Dated: 11th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal for R-2

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-3

Mr. M. Y. Deshmukh
Ms. Manjeet Kirpal for R-8

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-11

Mr. S. Vallinayagam
Ms. S. Amali
Mr. G. Umapathy
Mr. Aditya Singh for R-12 & 13

Mr. Arijit Maitra *for Intervenor*

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14-2-2019**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson